

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 176
(IB)-14(PB)/2020

IN THE MATTER OF:

Indu Rani Joshi and anr. Applicant/petitioner
Vs.
Ansal Housing & construction Ltd. Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 16.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Pawan Kr. Ray, Mr. Rit Arora, Adv.
For the Respondent : Mr. Vikas Tiwari, Adv.

ORDER

For order see, CP No. (IB)-107(PB)/2020.

16.01.2020
Aarti Makker